

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/126/2016
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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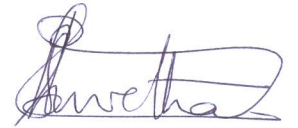
1) SANDEEP KUMAR
for HARI SANKAR MANI
CIBI VISAKU

Counsel for
respondents
R1 to R3, R5 to R8, R10 & R11



2) For TK Bhaskar
Shwetha Vasudevan

counsel for
petitioners 1-8



ORDER

Ms Shwetha Vasudevan, counsel for petitioner present. Shri Sandeep Kumar, counsel for R1 to R3, R5 to R8 and R10 to R11 present and stated that he sent communication to the respondents whom he is representing and he could not get any reply with regard to the compliance of the order dated 7.11.2016. He intends to withdraw the vakalat by filing a memo for which he sought time. Counsel for petitioner is directed to issue fresh notice to R9 and file proof of service by way of an affidavit. Time extended at request. Put up on **22.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)